

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 330
CP-143/ND/2022

IN THE MATTER OF:

M/s. Anna Katina Antoniades

.....APPLICANT/PETITIONER

Vs

Lulu And Sky Brands Pvt Ltd.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 03.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Hanish Phogat, Advocate.

For the Respondent : Mr. Pankaj Agarwal, Shashwat Srivastava Advocates

HYBRID HEARING (PHYSICAL & VC)

ORDER

The parties are directed to complete the pleadings, if not already completed.

List the matter on **05.08.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**